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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 262/2019**

**TAJUNISSA & ANR.** ..... Plaintiffs  
Through Mr Anupam Lal Das, Senior  
Adv with Mr Abhey Narula Adv

versus

**MR. VISHAL SHARMA & ORS.** ..... Defendants  
Through Mr. Ravi Gupta, Sr. Adv with  
Mr. Mahip Datta Parashar, Ms. Sanya  
Lamba and Mr. Sachin Jain, Advs. for  
Defendant No. 3

**CORAM:**

**HON'BLE MR. JUSTICE C.HARI SHANKAR**

**ORDER**

% **10.11.2021**

**(Video conferencing)**

**CS(OS) 262/2019 and I.A. 7168/2019**

1. Mr. Dass, learned Senior Counsel for the plaintiffs, has responded to the submissions of Mr. Gupta regarding the maintainability of the suit.

2. To hear Mr. Gupta in rejoinder, renotify on 17<sup>th</sup> November, 2021 as part heard at the end of the board.

**C.HARI SHANKAR, J**

**NOVEMBER 10, 2021**

*r.bararia*